

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 208 OF 2019 &
IA NO. 1248 OF 2019

Dated : 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Bhopal Dhule Transmission company Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt

Counsel for the Respondent (s) : ----

ORDER

Issue notice to the Respondents returnable on 26.08.2019. Dasti,
in addition, is also permitted.

List the matter on **26.08.2019.**

(S. D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson